

ITEM NO.21

COURT NO.13

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 9000/2023

[Arising out of impugned final judgment and order dated 09-04-2019 in SPLA No. 73/1999 passed by the High Court of Judicature at Allahabad]

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

MC DOWELL AND COMPANY LIMITED & ANR.
(I.R.)

Respondent(s)

Date : 21-11-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Ms. Aishwarya Bhati, A.S.G.
Mr. Samar Vijay Singh, AOR
Mr. Keshav Mittal, Adv.
Ms. Sabarni Som, Adv.
Mr. Fateh Singh, Adv.

For Respondent(s) Mr. Alok Tripathi, AOR
Mr. Sandeep Chillana, Adv.
Mr. Snehil Sharma, Adv.
Mr. Priyojeet Chatterjee, Adv.
Ms. Anjali Jain, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List in January, 2025.

Liberty to file counter affidavit.

(INDU MARWAH)
AR-cum-PS

(NIDHI WASON)
COURT MASTER (NSH)